

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

\*\*\*\*\*

## O R D E R

No: 1076 Dated: 06-1-2020

In terms of Rule 14 of SRO 53 dated 01-03-2007 read with High Court Order No.302 dated 14.07.2015, sanction is hereby accorded to the grant of concurrent charge allowance in favour of the following Judicial officers, @ 10% of the minimum of the pay scale of the Additional post held (as shown in Col.3), for the period (as shown in Col,4), against their respective names:-

S.No. -1-	Name of the Officer S/Shri. -2-	The period during which the officer held the Charge ---3---	Charge allowance Sanctioned for the month --4--
1.	Rajesh Sekhri, Spl. Judge Anti-corruption (CBI Cases),Jammu	Additional Charge of the Court of Addl. District & Sessions Judge, Baramulla while his posting as Pr.D&S Judge,Baramulla.	For the Months of March to May, 2019. (Three Months)
2.	Inder Singh, Pr.D&SJ,Kupwara.	Additional Charge of the Court of Addl.D&SJ, Handwara while his posting as Pr.D&SJ,Kupwara	For the Months of Feb. and March, 2019 (Two Months)
3.	Naseer Ahmad Dar, Addl.D&SJ,Baramulla	Additional Charge of the Court of Addl.D&SJ, Sopore while his posting as Addl.D&SJ,Baramulla	For the Month of Feb. 2019 (One Month)
4.	Mohammad Amin Mir, Chief Judicial Mag.Budgam	Additional Charge of the Court of Spl.Mobile Magistrate,Budgam while his posting as CJM,Budgam	For the Months of Dec.2018, Feb. to June,2019 (Six Months)
5.	Khursheed-ul-Islam, Secretary,DLISA, Pulwama	Additional Charge of the Court of Sub-Judge, Baramulla while being posted as Spl.Mob. Magistrate,Baramulla	For the Months of Dec.2017, January, 2018 to Nov.2018 (Twelve months)
6.	Romesh Lal, Sub-Judge,Katra	Additional Charge of the Court of CJM,Udhampur while being posted as Spl.Mobile Mag.Udhampur	For the Month of May,2019 (One Month)
7.	Manzoor Ahmad Zargar, Sub-Judge,Pattan	Additional Charge of the Court of Spl.Mobile Magistrate,Trehgam while being posted as Sub- Judge,Kuwpara	For the Month of Dec.2018, January, 2019 to May,2019 (Six Months)
8.	Mir Wajahat, Addl.Spl.Moible Mag(T)Srinagar	Additional Charge of the Court of 2nd Additional Munsiff, Srinagar while being posted as Addl.Spl.Mobile Mag.(T),Srinagar	For the Months of Dec.2018 and January,2019 to June,2019 (Seven Months )
9.	Ms.Anjana Rajput, Addl.Spl.Moible Mag,Udhampur	Additional Charge of the Court of Munsiff, Majalta while being posted as Addl.Spl. Mobile Magistrate,Udhampur	For the months of January,2018 to September, 2018, Dec.2018 to May,2019 (Fifteen months)

By Order.

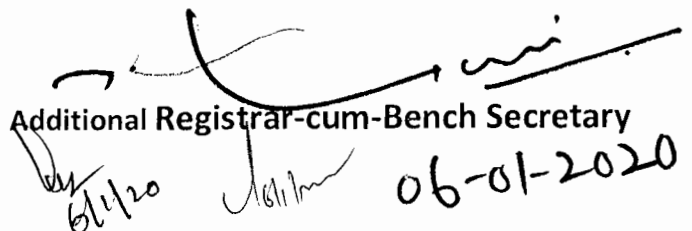
  
(Mohammad Yasin Beigh) 06-01-2020

Additional Registrar-cum-Bench Secretary

No: 30989-97/95 Dated: 06-01-2020

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K for information of Her Lordship.
2. Principal District and Sessions Judge Jammu/Srinagar/Baramulla/Kupwara/Udhampur/Budgam/Pulwama.
4. Concerned officers \_\_\_\_\_
5. Chief Accounts officer High Court of Jammu and Kashmir, Jammu.  
.....for information and n/a.
6. CPC e-court for uploading on the High Court website.

  
Additional Registrar-cum-Bench Secretary  
06-01-2020